CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated: 20/12/2018

NOTICE

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on 20/12/2018 stands adjourned and the next date of hearing will be notified in due course.

By order

Deputy Registrar (SM)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file.

Deputy Registrar

(SM)